GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:393
ANSWERED ON:20.11.2009
PRE-NATAL SEX DETERMINATION
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there has been increase in the incidents of violation of Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misus
- (e) Act, 1994;
- (b) if so, the number of cases reported from various States/UTs during the last three years and the current year, State-wise;
- (c) whether the Government proposes to amend the present law; and
- (d) if so, the details thereof and the steps being taken in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) As per the National Crime Record Bureau (NCRB), total of 86, 125, 96 and 122 cases were reported in the country during 2005, 2006 2007 and 2008 respectively.

State/UT wise details of incidence of foeticide reported the last three years and current years are enclosed at Annexure-I and Annexure-II.

(c) & (d) To make the implementation of the Act more effective and stringent, amendments were discussed in the 16th meeting of the Central Supervisory Board, which included enhancement of punishment under the Act.